योजना ग्रौर कार्यकम कार्यान्वयन मंत्रालय के राज्य मंत्री (श्री गिरिधर गोमांगो) : (क) ग्रौर (ख) योजना आयोग द्वारा सितम्बर, 1989 में प्रोफेसर डी.टी. लकड़वाला की ग्रध्यक्षता में गरीबों के प्रनुपात तथा सख्या के ग्राकलन पर गठित विशेषज्ञ दल ने ग्रपनी रिपोर्ट 24 जुलाई, 1993 को उपाध्यक्ष, योजना भायोगा को प्रस्तुत कर दी गई है ।

(ग) से (च) विशेषज्ञ दल ने खपत स्यय, कीमत परिवर्तनों राज्यों में कीमत विभिन्नतात्रों तथा गरीबों के खपत पैटर्न से संबंधित ग्रांकड़ों के विस्तृत श्रध्ययन के उपरांत गरीबी ग्राकलन के लिए एक संशोधित कार्यप्रणाली की सिफारिश की है, विशेषज्ञ दल ने गरीबी को रहन-सहन के स्तर तथा रोजगार एवं सरकार द्वारा प्रदान की गई निःशुल्क सामाजिक सेवाग्रों से जोड़ते हुए एक गहन ग्रध्ययन का भी सुझाव य 1 है । सिफारिशों के निहितायों का श्रध्ययन किया जा रहा है ।

(घ) झाठवीं पचवर्षीय योजना के दौरान गरीबों के उत्थान को उच्च प्राथमिकता दी गई है ।

ISI marked products in the country

*372. SHRI GOPALSINH G. SOL-ANKI: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND' PUBLIC DISTRIBUTION be pleased to state;

(a) whether it is a fact that I.S.I, marked, products have not come up to the prescribed standards in each market in the country

(b) if so, the number of such items deducted from standard-Mark during the years 1991, 1992 and so far in 1993;

(c) whfether any specific items have been identified by Government in this context to be covered under I.S.I. Mark; and

(d) if so the details thereof?

to Questions

THE MINISTER OF CIVIL SUPP LIES, CONSUMER AFFAIRS AND (SHRI PUBLIC DISTRIBUTION Α. K. ANTONY); (a) No such reports have come to the notice of the Bu Indian Standards (BIS). BIS reau of takes number of steps to ensure а that ISI-marked products conform to prescribed standards through sur veillance mechanism which includes periodic surprise inspections of the manufacturing premises of the licenytesting of sampljesi drawn sees. from the factories of the licensees market, action against the and open licensees as also against those making unauthorised use of ISI Mark, Inves tigation of complaints from consum and feedback from organised ers consumers.

(b) In case of failure on the part of manufacturers to meet the pres cribed standards, standard mark i.e. ISI is cancelled, thereby prohibiting manufacturers from the the using Standard Mark. The number of licences cancelled during the relevant years is as follows:

1991-92	1992-93	1993-94
61	15	15 Till 25-6-93

.. _

(c) BIS Certification Marking Scheme is voluntary in nature. However, in certain cases, Government has made it mandatory on considerations of safety, health and consumer production.

(d) The list of 129 standards in respect of which

(e) BIS Mark has been made compulsory

(f) is given in the enclosed statement.

48

Statement

Products under Compulsory Certification

			Effective Dat
	RS AND FOOD COLOUR PREPARATIONS Food Adulteration Act, 1954)	3	
IS 1694 : 1974	Tartrazine, Food grade	. :	23 Feb. 1975
IS 1695 : 1974	Sunset Yellow FCF, Food grade		Do.
IS 1697 : 1974	Erythrosine, Food grade		Do.
IS 1698 : 1974	Indigo Carmine, Food grade		Do.
IS 2558 : 1974	Ponceau 4R, Food grade		Do.
IS 2923 : 1974	Carmoisine, Food grade		Do.
IS 5346 : 1975	Coltar Food Colour preparations and mixtures		Do.
IS 6022 : 1977	Fast Green FCF, Food grade		Do.
IS 6406 : 1977	Brilliant Blue FCF, Food grade		Do.
2. NATURAL FOOI (Prevention of F	D COLOURS ood Adulteration Act, 1954)		
IS 3827 : 1966	Riboflavin		15 Nov. 1985
IS 3841 : 1966	B-Carotene		Do.
IS 4446(Part 1) : 1986	: Chlorophyll (Magnesium compled)	•	Do.
IS 4446(Part 2) 1986	: Chlorophyll (Copper complex)	·	Do.
IS 6386 : 1971	Beta-apo-8-carotenal, food grade	•	Do.
IS 6405 : 1971	Canthaxanthine, food grade		Do.
IS 6797 : 1972	Methyl ester of beta-apo-8-carotenoic acid	•	Do.
IS 7260 : 1974	Ethyl ester of beta-apo-8-carotenoic acid, f grade	ood	Do.
3. FOOD ADDIT (Prevention of F	IVES Food Adulteration Act, 1954)		
IS 2557 : 1963	Annatto colour for food products		27 March 1985
IS 4447 : 1967	Sodium benzoate, Food grade	·	Do.
IS 4448 : 1967	Benzoic acid, Food grade	•	Do.
IS 4467(Part 1) 1980	: Caramet (Plain)		Do.
IS 4467(Part 2) 1980	: Carainel (Ammonia Process)		Do,
IS 4467(Part 3) 1980	: Caramel (Ammonia sulphite process)	•	Do.

to Questions

	Effective Date
IS 4750 : 1968	Sorbitol, Food grade
IS 4751 : 1968	Potassium metabisulphite, Food grade Do.
IS 4752 : 1968	Sodium metabisulphite, Food grade Do.
IS 4818 : 1968	Sorbic acid, Food grade Do.
IS 5191 : 1969	Sodium alginate, Food grade Do.
IS 5306 : 1978	Sodium carboxymethyl cellulose, Food grade . Do.
IS 5342 ; 1969	Ascorbic acid, Food grade Do.
IS 5343 : 1969	Butylated hydroxyanixole, Food grade Do.
IS 5707 : 1970	Agar, Food grade Do.
IS 5719 : 1970	Gelatin, Food grade Do.
IS 6030 : 1971	Sodium propionate, Food grade Do.
IS 6031 : 1971	Calcium alginate, Food grade Do.
IS 6793 : 1972	Fumaric acid, Food grade Do.
IS 7905 : 1975	Calcium propionate, Food grade Do.
IS 7908 : 1975	Sulphur dioxide, Food grade Do.
IS 7928 : 1975	Alginic acid, Food grade Do.
IS 8356 : 1977	Titanium dioxide, Food grade Do.
(Mines Act, 195	
IS 1989(Part I) 1986	: Leather safety boots and shoes for miners . 29 April 1972
IS 1989(Part 2) 1986	: Leather safety boots and shoes for heavy metal industries Do.
1S 3976 : 1982	Safety rubber-canvas boots for miners Do.
. CEMENT (Essential Comm	odities Act, 1955)
IS 269 : 1989	33 Grade ordinary portland cement 1 July 1983
JS 455 : 1989	Portland slag cement Do.
IS 1489 : 1991	Portland pozzolana cement Do.
Part-I	Flyash based
Part-II	Calcined clay based
IS 3466 : 1988	Masonry cement Do.
1S 6452 : 1989	High alumina cement for structural use Do.
IS 6909:1990	Supersulphated cement , . Do,
IS 8041 : 1990	Rapid hardening portland cement Do.

to Questions

54

	Effective Date
IS 8042 : 1989	White portland cement
1S 8043 : 1991	Hydrophobic portland cement Do.
IS 8112 : 1989	43 grade ordinary portland cement Do,
IS 8229 : 1986	Oil well cement Do.
1S 12269 : 1987	53 Grade OPC Do.
IS 12330 1988	Sulphate resisting portland cement Do.
IS 12600 : 1989	Los heat portland cement Do.
6. SAFETY HELM (Mines Act, 19.	IETS FOR USE IN MINES 52)
IS 2925 : 1984	Industry safety dielmets
7. MINERS' CAP (Mines Act, 19	LAMP BATTERIES 52)
IS 2512 : 1978	Miners' cap lamp batteries (Lead acid type) . 19 Dec. 1968
8. FLAMEPROOF (Mines Act, 19	5 ELECTRICAL EQUIPMENTS 952)
IS 2148 : 1981	Flameproof enclosures of electrical apparatus . 22 Aug 1973
8. LPG CYLINDI (Gas Cyliader	
IS 3196 : 1992	Welded low carbon steel gas cylinder exceeding 5-litre water capacity for low pressure liquefiable gases . 1 July 1967
Part i	Cylinders for liquified petroleum gas (LPG)
10. WIRE ROPE (Mines Act,	S USED IN MINES 1952)
IS 1855 : 197 riding h	7 Standard steel wire ropes for winding and man- aulages in mines
11. MILD STEEL	- TUBES
(E sential Co	mmodities Act, 1955)
IS 1161 : 197	9 Steel tubes for structural purposes 1 Aug 1978
IS 1239(Part 1990	1) : Mild steel tubes Do.
IS 4270 : 19	92 Steel tubes used for water wells Do.
12. \$7 EEL ANI	D STEEL PRODUCTION
	of Steel & Min (
(Miaisiry	or section with a section web so a 1 2 (M/03 - 1 A
	March 1971)
	March 1971)

		Effective Date
IS 279 : 1981	Galvanized steel wire for telegraph and telephone purposes	1 April 1965
IS 280 : 1978	Mild steel wire for general engineering purposes.	Do.
IS 432(Part 1) : 1982	M.S. and medium tensile steel bars	Do.
IS 432(Part 2) : 1982	Mild steel and medium tensile steel bars and hard-drawn steel wire for concrete reinforce- ment	Do
	Part 2 Hard-drawn steel wire	
IS 513 : 1986	Cold rolled carbon steel sheets and strips	Do-
IS 961 : 1975	Steel (high tensile)	Do,
IS 1029 : 1970	Hot rolled steel strips (baling)	Do.
IS 1079 : 1988	Hot rolled carbon steel sheets and string .	Dou
IS 1148 : 1982	Hot rolled steel rivet bars (up to 40 mm diameter) for structural purposes	Do.
IS 1149 : 1982	High tensile steel rivet bars for structural pur- poses	Do.
IS 1786 : 1985	High strength deformed steel bars and wires for concrete reinforcement	Do.
IS 1875 : 1992	Carbon steel bitlets, blooms, slabs and bars for forgings	Do.
IS 1977 : 1975	Structural steel (ordinary quality)	Do
IS 1990 : 1973	Steel rivet and stay bars for boilers	Do.
IS 2002 : 1982	Steel plates for pressure vessels for intermediate and high temperature service including boil- ers	Do.
IS 2062 : 1992	Weldable structural steel	Do.
IS 2930 : 1992	Carbon steel billets, blooms and slabs for rolling into structural steel (standard quality)	De.
IS 2831 : 1975	Carbon steel billets, blooms and slabs for re- rolling into structural steel (ordinary quality).	Do.
IS 2879 : 1975	Mild steel for metal arc welding electrods core wire	Do.
IS 3502 : 1981	Steel chequered plates	Do.
IS 3748 : 1990	Tool and die steels for hot work	Dol
IS 3749 : 1978	Tool and die steels for cold work	Do.
IS 3930 : 1979	Flame and induction hardening steels	Do.
IS 4368 : 1967	Aloy steel billets, blooms and slabs for forging for general engineering purposes	Do.
13 4397 : 1972	Cold rolled carbon steel strips for ball and roller tearing cages	Do.

		Effcetive Date			
_	15 4398 : 1972	Carbon-chromium steel for the manufacture of ballas, rollers and bearing races			
	IS 4430 : 1979	Mould steels Do.			
	IS 4431 : 1978	Carbon and carbon-manganese free cutting steel Do.			
	IS 4432 : 1988	Case hardening steels Do.			
	IS 4882 : 1979	Low carbon steel wire for rivets for use in bear- ing industry Do.			
	IS 5489 : 1975	Carburising steels for use in bearing industry , Do.			
	łS 5517 : 1978	Steels for hardening and tempering Do.			
	IS 5518 : 1979	Steel for die blocks for drop forging Do.			
	IS 5522 : 1992	Stainless steel for utensils sheets and strips . Do			
13.		odities Act, 1955)			
	IS 10633 : 1986	Vanaspati 1 Oct. 1985			
1.	VANASPATI CONTAINERS (Essential Commodities Act, 1955)				
	IS 2552 : 1989	Steel drums (galvanized and ungalvanized) . 15 Apr 1986			
	IS 10325 : 1989	15-Kg square tins for VANASPATI and edible oils Do.			
	1S 10339 : 1988	GHEE and edible oil tins			
	IS 10840 : 1986	Blow moulded HOPE containers for VANAS- PATI Do.			
15.	IS 11352 : 1985 MILK PRODU (Prevention of	PATI Do. Flexible packs for the packing of edible oils and VANASFATI Do. CTS AND INFANT FOODS Food Adulteration Act, 1954)			
15.	IS 11352 : 1985 MILK PRODU (Prevention of (a) Milk Produc	PATI Do. Flexible packs for the packing of edible oils and VANASPATI Do. CTS AND INFANT FOODS Food Adulteration Act, 1954) cts			
15.	IS 11352 : 1985 MILK PRODU (Prevention of (a) Milk Produc IS 1165 : 1992	PATI Do. Flexible packs for the packing of edible oils and VANASFATI Do. CTS AND INFANT FOODS Food Adulteration Act, 1954) ets Milk powder			
15.	IS 11352 : 1985 MILK PRODU (Prevention of (a) Milk Produc IS 1165 : 1992 IS 1166 : 1986	PATI			
15.	IS 11352 : 1985 MILK PRODU (Prevention of (a) Milk Produc IS 1165 : 1992 IS 1166 : 1986 (b) Infant Food	PATI Do. Flexible packs for the packing of edible oils and VANASFATI Do. CTS AND INFANT FOODS Food Adulteration Act, 1954) cts Milk powder 4 July 1986 Condensed milk Do.			
15.	IS 11352 : 1985 MiLK PRODU (Prevention of (a) Milk Produc IS 1165 : 1992 IS 1166 : 1986 (b) Infant Food IS 1547 : 1985	PATI Do. Flexible packs for the packing of edible oils and VANASPATI Do. CTS AND INFANT FOODS Do. Food Adulteration Act, 1954) Condensed milk Cts Milk powder 4 July 1986 Condensed milk Do. Infant milk food 3 Nov 1991			
15.	IS 11352 : 1985 MILK PRODU (Prevention of (a) Milk Produc IS 1165 : 1992 IS 1166 : 1986 (b) Infant Food IS 1547 : 1985 IS 1656 : 1985	PATI Do. Flexible packs for the packing of edible oils and VANASPATI Do. CTS AND INFANT FOODS Food Adulteration Act, 1954) Cts Milk powder 4 July 1986 Condensed milk Do. Infant milk food 3 Nov 1991 Milk cereal based weaning foods Do.			
15.	IS 11352 : 1985 MiLK PRODU (Prevention of (a) Milk Produc IS 1165 : 1992 IS 1166 : 1986 (b) Infant Food IS 1547 : 1985 IS 1656 : 1985 IS 11156 : 1985	PATI Do. Flexible packs for the packing of edible oils and VANASFATI Do. CTS AND INFANT FOODS Food Adulteration Act, 1954) Cts Milk powder 4 July 1986 Condensed milk Do. Infant milk food 3 Nov 1991 Milk cereal based weaning foods Do. Infant formulae Do.			
15.	IS 11352 : 1985 MiLK PRODU (Prevention of (a) Milk Produc IS 1165 : 1992 IS 1166 : 1986 (b) Infant Food IS 1547 : 1985 IS 1656 : 1985 IS 11156 : 1985 PRESSURE ST	PATI Do. Flexible packs for the packing of edible oils and VANASFATI Do. CTS AND INFANT FOODS Food Adulteration Act, 1954) Cts Milk powder 4 July 1986 Condensed milk Do. Infant milk food 3 Nov 1991 Milk cereal based weaning foods Do. Infant formulae Do.			
	IS 11352 : 1985 MiLK PRODU (Prevention of (a) Milk Produc IS 1165 : 1992 IS 1166 : 1986 (b) Infant Food IS 1547 : 1985 IS 1656 : 1985 IS 11156 : 1985 PRESSURE ST	PATI Do. Flexible packs for the packing of edible oils and VANASFATI Do. CTS AND INFANT FOODS Food Adulteration Act, 1954) Cts Milk powder 4 July 1986 Condensed milk Do. Infant milk food 3 Nov 1991 Milk cereal based weaning foods Do. Infant formulae Do.			

			Effective Date
	IS 8808 : 1986	Burners for oil pressure stoves and oil pressure heaters	1 Oct. 198
	SI 10109 : 1981	Oil pressure stoves, offset burner type	Do
17.	NON-PRESSUR (Essential Comm	E STOVES podities Act, 1955)	
18.	IS 2980 : 1986 DRY CELL BA (Essential Comm	Non pressure stoves	1 Feb 1992
	IS 203 : 1984	Dry batteries for flashlights	1 Apr 1987
	18 2576 : 1975	Dry batteries for transistor radio receivers	Do.
	IS 8144 : 1976	Multipurpose dry batteries (under B.I.S. Act)	Do.
19. 20.	420 Emilio	rodities Act 1995) Tungsten filamont general service electric lamps APPLIANCES	24 Apr 1989
		addities Act, 1955)	
	IS 302(Part 2/ Sec 201) : 199	Safety of household and similar electrical Applia- liances-Electric immersion water heaters	24 Feb 1993
	1S 302 (Part 2/ Sec 202) : 1992	Safety of household and similar electrical ap- pliances-Electric Iron .	24 Feb 1993
	15 302 (Part 2/ Sec 202) : 1992	Safety of household and similar electrical ap- pliances- Electric stoves	Do.
	IS 302 (Part 2/ Silc, 302) : 1992	Safety of household and similar electrical pliances- Electric radiators	ap- Do.
	15 1293 : 1988	3 pin plugs and socket outlets	Do.
	IS 3854 : 1988	Switches for domestic and similar purposes	Do.

Criteria to measure poverty line

*373. SHRI KAMAL MORARKA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether it is a fact that accor ding to a recent survey the popula tion below poverty line is estimated to be around 37 per cent;

(b) if not, what are the figures according to Government estimates;

(c) -what is the criteria used to measure poverty line in India;

(d) whether this criteria is the same which is adopted in developed Nations;

(e) if nor, what is the difference;

(f) what has been the effect of (he change in criteria effected during 1980s; and

(g) what is Government's reaction to the report of expert group set up by the Planning Commission whose report has been received, in January, 1993?

60